<u>order</u>

No: 060

Dated 10

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 17,49,576/- (Rs. Seventeen Lacs Fourty Nine Thousand Five Hundred and Seventy Six only) under Major Head 2071-Pension & Other Retirement Benefits object head 670-Leave encashment, in favour of the following Subordinate Courts, for the year 2019-20 for releasing the amount in favour of the retirees to the extent amount shown against each as detailed below:

S.No	Name of the Court.	Name of the Retirees	Date of Retirement.	Amount. (In Rs)
1	Pr. D&S Judge, Srinagar	Sh.Abdul Hanan Dar, P/S	30-11-2019	5,73,300/-
2.	Addl. D&S Judge, Srinagar	Sh. Ali Mohd. Bhat, Ex. P.S	31-8-2019	5,73,300/-
3.	Munsiff, Tral.	Sh. Mohd. Shafi Wani, Ex. H .A (Deceased)	17-8-2016 D.O.Death	5,30,400/-
4.	Munsiff, Thathri.	Sh. Ayaz Ahmed Sheikh, Ex. Order. (Deceased)	2-3-2019 D.O. Death.	72,576/-
			Total:-	17,49,576/-

By order.

No: 21500-506

Dated 20 11

Copy to the :

- 1. Pr. D&S Judge, Srinagar.
- 2. Addl. D&S Judge, Srinagar.
- 3. Munsiff, Tral, with direction to make the payment to the legal heir of the deceased.
- 4. Munsiff, Thathri, with direction to make the payment to the legal heir of the deceased.
- 5. Treasury Officer, Saddar Try Srinagar.
- 6-7 Treasury Officer, Tral/Thathri. for inf. and n/a
- 8. Order file.

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(Ram Singh) 20(11)

Joint Registrar (Acctts)